

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No.61/9209/2020

This the 9th day of July, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



1. Rajiv Ghai, aged 42 yrs, S/o Shri Kulbhushan Ghai, R/o 101-P/5, Trikuta Nagar, Jammu & Anr.Applicants

(Advocate:- Mr. M.P. Gupta- Not Present)

Versus

1. The State of Jammu & Kashmir Through its Principal Secretary to Govt., Public Works Department, Civil Sectt. Jammu & Anr.Respondents

(Advocate: Mr. _____)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Despite sending the link to the learned counsel for the applicants for joining the video conference, he has not joined the conference today.

2. On the previous date i.e. 17.05.2021, nobody had joined the video conference on behalf of the applicants and today i.e. 09.07.2021 for appearance of applicants. It seems that the applicants have lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of the applicants.

**(ANAND MATHUR)
MEMBER (A)**

**(RAKESH SAGAR JAIN)
MEMBER (J)**

Sushil